

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.02.2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/1431/2019
NAME OF THE PETITIONER(S) : EXCEED TECHNOLOGIES PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : SEC 252 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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B. SARATH BABU

For Roc, Chennai

B. Sarath

A. RAJ KUMAR

COUNSEL FOR

A. Raj

JANABAKA

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ORDER

Ld. standing Counsel for the IT Department as well as the Ld. Counsel for the RoC are present. The Ld. standing Counsel for the IT Department seeks for some more time to comply with the Order dated 02.01.2020 to which a final opportunity is given to the IT Department by a week. Post this matter on **19.03.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)